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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1600/2002

This the 7th day of November, 2002

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HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. B.D. Sharma,
S/o Sh. N.D. Sharma,
R/o Qrt. No. 108/111,
N.H.4, Faridabad, Haryana.

... Applicant.

(By Advocate: Sh. Paritosh Budhiraja)

VERSUS

1. Union of India
Through, The Defence Secretary,
Ministry of Defence,
South Block, New Delhi.
2. The Chief of the Air Staff,
Air Head Quarters, Vayu Bhawan,
New Delhi.
3. Air Officer Chief-in-Command
Maintenance Command,
Air Force, Nagpur.
4. Commanding Officer No.56, ASP,
Air Force Station,
Faridabad.
5. Captain Ajit Singh
Ex-Commanding Officer No.56, ASP,
Air Force Station,
Faridabad. Respondents

O R D E R (OBAL)

By Sh. Kuldip Singh, Member (J)

Applicant had filed this OA praying that a direction be given to the respondents to fix his pension in the pay scale of Rs. 5000-8000. Only the document Annexure-A which shows that applicant was intimated that his pension/gratuity/commutation papers have been received from CDA(P), Allahabad under the cover of CDA(P), Allahabad on 13.3.2002 and the same has been forwarded to the Manager, Punjab National Bank, Nehru Ground, NIT Faridabad on 14.3.2002 for crediting in the Bank Account of applicant. Though the applicant has prayed in the OA that he ought to have been granted pension in the pay scale of Rs. 5000-8000 but in the pleadings he does not say as to how he

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was entitled for pension on the basis of the pay scale of Rs.5000-8000. Applicant is alleged to have retired in the scale of Rs.4000-6000 on 31.12.2001.

2. No case has been made out as to how the applicant was entitled for fixation of his pension in the scale of Rs.5000-8000. Hence, I find no ground to entertain this OA. OA is dismissed in limini. It will not be out of place to mention that applicant has been granted several opportunities to show as to how he is entitled for fixation of pension on the basis of pay scale of Rs.5000-8000/- but he has not availed that opportunity despite repeated orders by this Court.


(KULDIP SINGH)
Member (J)

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